

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cont. Case (Civil) No. 40 of 2020**

Sudhir Kumar Sinha

... **Petitioner**

-Versus-

Shri Indu Shekhar Chaturvedi, the Commissioner-cum-Secretary,
Environment & Forest Department, Ranchi & Others

... **Opposite Parties**

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner

: Ms. Shatakshi, Advocate

For the State

: Mr. Kaushik Sarkhel, G.A.-V

02/11.09.2020. Heard Ms. Shatakshi, learned counsel for the petitioner and Mr. Kaushik Sarkhel, learned counsel for the State of Jharkhand.

This contempt petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

Mr. Kaushik Sarkhel, learned counsel for the opposite parties submits that the show-cause is ready, but he has not been able to file it as the matter was on board today. He further submits that the direction given by this Court has already been complied with. He also submits that in the next week, the show-cause will be filed.

Post this matter on 18.09.2020.

(Sanjay Kumar Dwivedi, J.)

Ajay/